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and I said that it was not India's question any longer. The Security Council was seized of it. Under the constitution and the rules unseizing of the matter is for the Security Council.

SHRI V. K. DHAGE: Did he express any view with regard to the consequences if the Security Council unseized this question?

SHRI V. K. KRISHNA MENON: I was asked what would be the position if it is unseized. Then I said the United Nations would have to consider its own position vis-avis the position of the parties.

SHRI JASWANT SINGH: May I know, Sir, whether it is true that the hon. Minister has not been able to convince the Security Council that Pakistan has committed aggression in India?

MR. CHAIRMAN: That does not arise from this question. It is a general question, Mr. Jaswant Singh.

SHRI BHUPESH GUPTA: The hon. Minister has said that he had told that audience that this question could not be withdrawn from the Security Council by India. May I know, Sir, is that all that is needed to be said in this connection in replying to the question?

MR. CHAIRMAN: We don't say more than what is absolutely necessary.

SHRI V. K. KRISHNA MENON: Sir, I am the Minister of Defence. In this House I have to answer questions about my speech, and I have said what I have said. Further discussion in this matter, it would not be proper for me to enter into.

SHRI BHUPESH GUPTA: May I know, Sir, the reason as to why in answering this question the hon. Minister did not say what seems to be obvious to me, namely, that India would not participate in the discussions over the Kashmir question in the

Security Council until and unless the question of vacation of aggression had been taken up and decided?

SHRI V. K. KRISHNA MENON: Sir, all I would like to say is, I am satisfied that whatever answers I gave were in conformity with the policy of Government and would be supported by Government.

SHRI V. K. DHAGE: Did he make the statement at that Institute in Ahmedabad city as a Minister or did he make it in his personal capacity?

SHRI V. K. KRISHNA MENON: I know of no split personality.

MR. CHAIRMAN: He was not suffering from any split personality, he says.

SHRI V. K. DHAGE: Then, this House is entitled to know what he said as Defence Minister?

MR. CHAIRMAN: He has said what he.has said.

SHRI V. K. DHAGE: No, Sir. He does not reply. He said that he would not like to aaswer this question. That is what he said.

SHRI BHUPESH GUPTA: We are living in the days of split personality. May I ask one question . . .

MR. CHAIRMAN: Order, order, next question.

## GRANTS-IN-AID FOR RESEARCH IN ASTRO-NOMY AND ASTROLOGY

- \*225. SHRI M. P. BHARGAVA: Will the Minister of SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS be pleased to state:
- (a) whether Government are giving any grants-in-aid for research m astronomy and astrology; and
- (b) whether the Astronomical Society of India, Lucknow has been recognised by Government and if so,

whether any Government aid is being given to

THE MINISTER OF SCIENTIFIC RESEARCH AND **CULTURAL** AFFAIRS (SHRI HUMAYUN KABIR): (a) No grants are being given for research in Astrology. The University Grants Commission is giving grants to the Osmania University for the establishment of a Department of Astronomy and the development of the Nizamiah Observatory. Delhi University has been selected for the establishment of a Department of Astronomy and Astrophysics.

(b) Government have no knowledge about the Astronomical Society of India, Lucknow.

SHRI M. P. BHARGAVA: May I know, Sir, if any grants have been given for opening libraries for astronomical and astrological studies?

MR. CHAIRMAN: He has been trying to keep clear of astrology. You are mixing up the two.

SHRI HUMAYUN KABIR: No grants have been given, as I said. The Ministry as such do not give any grants, but the Council of Scientific and Industrial Research gave some money to the Calendar Reform Committee. That perhaps led to the collection of some books. I do not know if it is regarded as a library. The University Grants Commission has decided to develop the department of astro-physics and astronomy in the University of Delhi. Again, libraries will be built. I do not know what more the hon. Member has in mind.

SHRI V. PRASAD RAO: The question is whether the Government has given any grant for the development of astrology as such?

MR. CHAIRMAN: What they are interested in is this: You are giving to astro-physics, that is intelligible; you are giving to astronomy, that is equally intelligible. But have you given grant for astro-

logical investigations? That is what they want to know.

SHRI HUMAYUN KABIR: The very first sentence of my reply was: 'No grants are being given for research in astrology.'

SHRI AMOLAKH CHAND: May I know, Sir, whether the Sanskrit Universities which are carrying on the study of astrology are receiving any grants from the Government of India?

SHRI HUMAYUN KABIR: I have no information about any Sanskrit University. This question should be addressed to the Ministry of Education.

SHRI V. PRASAD RAO: Is it a fact that some astrologers are consulted prior to the opening of some of the projects?

(No. reply)

## RE-ORGANISATION OF COMMERCE Courses

- \*226. SHRI M. P. BHARGAVA: Will the Minister of Scientific Research and CULTURAL AFFAIRS be pleased to state:
- (a) whether a joint committee of the Inter-University Board, the All-India Council for Technical Education and the University Grants Commission has been constituted to examine the question of re-organisation and development of University and University Commerce courses; and
- (b) if so, when it is likely to submit its report?

THE MINISTER OF SCIENTIFIC RE-SEARCH AND CULTURAL AFFAIRS (SHRI HUMAYUN KABIR): (a) and (b). A High-Powered Committee, including representatives of the Inter-University Board and the University Grants Commission is being constituted to survey the whole field of Commercial Education, and to suggest an integrated pattern of Education in this field at all levels. It is not possible at this stage to indicate the time when the report may be expected.